

**RAJASTHAN HIGH COURT, JODHPUR**

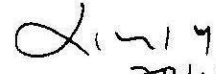
**ORDER**

**No.Estt.(RJS)/05/2018**

**Date : 20.01.2018**

**Shri Amar Verma**, an Officer in District Judge Cadre, who has been transferred vide this office order No.Estt.(RJS)/01/2018 dated 16.01.2018 from the post of **Deputy Registrar(Examination), Rajasthan High Court, Jodhpur** to **Additional District & Sessions Judge, Mundawar(Alwar)**, is hereby relieved in the afternoon of **20.01.2018**, to join his new assignment.

**BY ORDER,**

  
20.1.2018

**(R.P. SONI)**  
**REGISTRAR (ADMN.)**

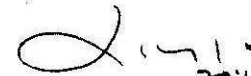
**No.Estt.B2(v)1/2018/850**

**Date : 20.01.2018**

Copy forwarded to the following for information and necessary action :-

- 1.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 2.P.S. to All Hon'ble Judges at Jodhpur.
- 3.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 5.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 6.District & Sessions Judge, Alwar/Concerned Officer/Concerned Court.
- 7.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 8.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 9.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
20.1.2018

**(R.P. SONI)**  
**REGISTRAR (ADMN.)**